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THE ORISSA  GAZETTE

EXTRAORDINARY

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No. 16 CUTTACK, MONDAY, MAY 8, 1944

OFFICE OF THE SECRETARY TO HIS EXCELLENCY
THE CHANCELLOR OF ORISSA

NOTIFICATION

The 6th May 1944

No. 2019-S.G.—In accordance with sub-clause (ii) of clause (b) of sub-section (1) read with sub-section (7) of section 8 of the Utkal University Act, 1943 (Orissa

Act XIII of 1943), the persons named below are declared to be Fellows for life of the Senate of the Utkal University:—

- (1) Maharani Lady Parvati Devi of Sonepur.
- (2) Raja Bahadur Sir Rajendra Narayan Bhanj Deo, Kt., O.B.E., of Kanika.

By order of His Excellency the Chancellor

V. E. DAVIES

Secretary to His Excellency the Chancellor

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